

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**  
IB-309/ND/2020

**IN THE MATTER OF:**

Times Innovative Media Ltd

**Vs**

Manohar Lal Sarraf and Sons Jewellers Pvt Ltd

...Applicant

...Respondent

**SECTION**

Under Section-9 of IBC, 2016

Order delivered on 22.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Dr. Atul Singh, Adv

For the Respondent :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on 20.02.2020.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Chirag)